GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS RAJYA SABHA

STARRED QUESTION NO. 98

TO BE ANSWERED ON TUESDAY, 29TH JULY 2025 / 7 SRAVANA 1947 (SAKA)

"DETECTION OF COUNTERFEIT CURRENCY"

*98: Shri B. Parthasaradhi Reddy

Will the Minister of Finance be pleased to state:

- (a) the details of number of counterfeit notes detected during the last three years, denominationwise and year-wise;
- (b) whether RBI has recommended or adopted new security features or printing technologies to curb counterfeit notes;
- (c) if so, the details thereof, if not, the reasons therefor;
- (d) whether a coordination mechanism exists among the RBI, Ministry of Home Affairs and Intelligence Bureau to detect and prevent counterfeit currency circulation; and
- (e) if so, the details thereof

ANSWER

FINANCE MINISTER (SMT. NIRMALA SITHARAMAN)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Rajya Sabha Starred Question No. 98 for 29.07.2025

(a) to (e): As per Reserve Bank of India, Denomination-wise Counterfeit Notes detected/reported in the Banking System (April-March) during the last three years is as under:

Denomination (₹)	2022-23	2023-24	2024-25
(number of pieces)			
2 and 5	3	1	3
10	313	235	159
20	337	297	253
50	17,755	15,366	12,015
100	78,699	66,310	51,069
200	27,258	28,672	32,660
500 (MG Series)	6	11	5
500 [MG (New) Series]	91,110	85,711	1,17,722
1,000	482	1	2
2,000	9,806	26,035	3,508
Total	2,25,769	2,22,639	2,17,396

Government of India, in consultation with Reserve Bank of India reviews the effectiveness of security features of banknotes from time to time and undertakes measures to introduce new security features in accordance with section 25 of the Reserve Bank of India Act, 1934. Incorporating new security features/new designs in the banknotes to stay ahead of the counterfeiters is a continuous process.

The following coordination mechanism between the Reserve Bank of India, Ministry of Home Affairs, and Intelligence Bureau to detect and prevent the circulation of counterfeit currency: -

- i. Coordination through meetings of FCORD Coordination and information-sharing among various enforcement and intelligence agencies, including RBI, is facilitated through periodic meetings of the Fake Indian Currency Notes (FICN) Coordination Group (FCORD) set up under Intelligence Bureau (IB) by the Ministry of Home Affairs (MHA) convened by MHA. These meetings serve as a platform for interagency coordination to review emerging trends, assess threats, and strengthen the institutional response to the menace of counterfeit currency.
- ii. Data Sharing with CEIB The Reserve Bank of India shares quarterly counterfeit note data detected in the banking channel, along with its State-wise analysis for quarters ending March, June, September, and December, with the Central Economic Intelligence Bureau (CEIB) for their perusal and further necessary action.

- iii. Reporting to FIU-IND and NCRB As per the extant instructions under Rule 8(1) of the Prevention of Money Laundering (Maintenance of Records) Amendment Rules, 2013, banks are mandated to report information on cash transactions where counterfeit notes are detected to the Financial Intelligence Unit India (FIU-IND) by the 15th day of the succeeding month. This is done through the FINnet portal. In addition, data on counterfeit note detection is also uploaded by banks on the web-enabled platform of the National Crime Records Bureau (NCRB), New Delhi.
- iv. Submission to MHA under UAPA Further, as per Rule 8 of the Investigation of High-Quality Counterfeit Indian Currency Offences Rules, 2013, framed by the Ministry of Home Affairs (MHA), Government of India, the printing presses are required to annually conduct a review of the counterfeit currency notes analysed by them during the period and submit a report to the Reserve Bank of India. Based on this, RBI submits its recommendation to the Central Government regarding revisions, if any, to the Third Schedule of the Unlawful Activities (Prevention) Act, 1967 (UAPA)
